

**THE ORISSA APPROPRIATION (No. 3) ACT, 1972**

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## \*THE ORISSA APPROPRIATION ( No. 3 ) ACT, 1972

[ Received the assent of the Governor on the 16th March 1972, first published in an extraordinary issue of the Orissa Gazette, dated the 16th March 1972 ]

AN ACT TO AUTHORISE PAYMENT AND APPROPRIATION OF CERTAIN FURTHER SUMS FROM AND OUT OF THE CONSOLIDATED FUND OF THE STATE OF ORISSA FOR THE SERVICES OF THE YEAR ENDING ON THE THIRTY-FIRST DAY OF MARCH, 1972

**B**E it enacted by the Legislature of the State of Orissa in the Twenty-third Year of the Republic of India as follows :—

Short title

1. This Act may be called the Orissa Appropriation (No. 3) Act, 1972.

Issue of Rs. 14,50,65,500 out of the Consolidated Fund of Orissa for the year 1971-72.

2. From and out of the Consolidated Fund of the State of Orissa there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees fourteen crores, fifty lakhs, sixty-five thousand and five hundred towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 1972, in respect of the services specified in column 2 of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Orissa by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1972.

## THE SCHEDULE

( See Sections 2 and 3

No. of Vote	Services and purposes	Sums not exceeding		
		Grants made by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
	A—Expenditure met from Revenue			
1	Elections and other Expenditure relating to the Home Department.	16,10,100	72,000	16,82,100
3	Police ..	1,80,300	..	1,80,300
4-A	Expenditure relating to the Rural Development Department.	84,00,000	..	84,00,000
5	Community Development Projects, etc. ..	42,64,600	..	42,64,600
6	Expenditure relating to the Political & Services Department.	2,80,000	..	2,80,000
7	Cultural Affairs ..	1,00,100	..	1,00,100
9	Ministers, Civil Secretariat and other Expenditure relating to the Finance Department.	9,22,200	7,300	9,29,500
10	Pensions ..	27,12,400	50,000	27,62,400
11	Expenditure relating to the Education Department.	18,02,500	10,400	18,12,900
11-A	Text-Book Press ..	100	..	100
12	Taxation ..	5,34,900	..	5,34,900
13	Land Revenue ..	300	4,200	4,500
14	Excise ..	1,67,200	..	1,67,200
16	District Administration and other Expenditure relating to the Revenue Department.	72,00,000	..	72,00,000

## THE SCHEDULE

1	2	3		
No. of Vote	Services and purposes	Sums not exceeding		
		Grants made by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
17	Expenditure relating to the Industries Department.	100	..	100
17-A	Mines ..	1,49,000	..	1,49,000
18	Civil and Sessions Courts and other Expenditure relating to the Law Department.	33,300	..	33,300
19	Government Press and other Expenditure relating to the Commerce Department.	100	..	100
21	Tribal & Rural Welfare ..	3,10,300	..	3,10,300
22	Medical and other Expenditure relating to the Health & Family Planning Department.	500	1,500	2,000
23	Public Health ..	68,00,100	900	68,01,000
24	Irrigation ..	6,70,000	..	6,70,000
25	Public Works ..	59,27,000	1,78,300	61,05,300
26	State Legislature ..	1,04,100	..	1,04,100
28	Electricity Schemes ..	200	..	200
29	Taxes on Vehicles ..	30,000	..	30,000
30	Transport Schemes ..	11,36,400	..	11,36,400
31	Forest ..	3,87,100	..	3,87,100
32	Fisheries ..	1,00,100	..	1,00,100
33	Co-operation and Marketing ..	50,100	400	50,500

## THE SCHEDULE

1	2	3		
		Sums not exceeding		
No. of Vote	Services and purposes	Grants made by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
34	Expenditure relating to the Urban Development Department.	30,46,600	..	30,46,600
35	Animal Husbandry ..	3,64,800	..	3,64,800
36	Public Relations and Tourism ..	53,200	..	53,200
37	Agriculture ..	50,800	1,800	52,600
38	Supply Department ..	200	..	200
39	Ports ..	1,50,000	..	1,50,000
	Interest on Debt and other Obligations ..	..	1,02,32,500	1,02,32,500
	Appropriation for Reduction or Avoidance of Debt. ..	..	60,900	60,900
	Total—A ..	4,75,38,700	1,06,20,200	5,81,58,900
	B—Other Expenditure			
40	Community Development Projects ..	75,200	..	75,200
41	Loans to Local Funds, Government Servants, etc.	4,94,01,100	..	4,94,01,100
43	Multipurpose River, Irrigation and Electricity Schemes.	600	30,900	31,500
44	Agricultural Improvement and Research ..	1,00,00,200	..	1,00,00,200
45	Government Trading Schemes ..	1,00,00,000	..	1,00,00,000

## THE SCHEDULE

1	2	3		
		Sums not exceeding		
No. of Vote	Services and purposes	Grants made by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
47	Capital Expenditure relating to Public Health and Urban Development Department.	26,19,200	..	26,19,200
48	Capital Outlay on Industrial Development	83,000	--	83,000
55	Share Capital Contribution and Loans to Co-operative Organisations.	42,97,600	..	42,97,600
56	Capital Expenditure relating to Rural Development Department.	..	4,600	4,600
59	Capital Expenditure relating to Health Department.	36,16,100	..	36,16,100
60	Capital Outlay on Public Works	21,67,400	2,26,000	23,93,400
64	Capital Expenditure relating to the Department of State Public Corporations and Undertakings.	41,20,000	..	41,20,000
	Permanent Debt (Repayment)	..	100	100
	Loans from the Central Government (Repayment).	..	100	100
	Other Loans (Repayment)	..	2,64,500	2,64,500
	Total—B	8,63,80,400	5,26,200	8,69,06,600
	Grand Total	13,39,19,100	1,11,46,400	14,50,65,500